

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7047/2023

STATE OF U.P. & ORS.

APPELLANT(S)

VERSUS

ASHOK KUMAR TIWARI & ORS.

RESPONDENT(S)

IA No. 40155/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 40151/2021 - EXEMPTION FROM FILING O.T.

IA No. 145615/2022 - EXEMPTION FROM FILING O.T.

IA No. 145612/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 21-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) :

Ms. Aishwarya Bhati, A.S.G.
Mr. Ajay Kumar Prajapati, Adv.
Ms. Sakshi Kakkar, AOR
Mr. Mrigank Mishra, Adv.
Mr. Rishabh Gautam, Adv.
Ms. Poornima, Adv.

For Respondent(s) : Ms. Maitri Goal, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. V. Kandha Prabhu, Adv.
Mr. Guneswaran Pv, Adv.
Ms. Suchismita Bhuyan, Adv.

Mr. Akshat Srivastava, AOR

Mr. Ashish Kumar Upadhyay, AOR
Mr. Sachin Kumar Verma, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. On the request of learned counsel for the respondents,
the matter is adjourned.
2. List on 30.07.2025.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)